

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

R.P. No. 14 of 2013 in
Appeal No. 236 of 2012

Dated : 5th December, 2013

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

Jaipur Vidyut Vitran Nigam Ltd. & Ors. ... **Review Petitioner/
Appellant(s)**

Versus

Raj West Power Ltd. & Ors. **....Respondent(s)**

Counsel for the Appellant (s) : Mr. P. N. Bhandari

Counsel for the Respondent(s): Mr. M.G. Ramachandran for R.1

ORDER

Issue notice. Mr. M.G. Ramachandran takes notice on behalf of Respondent No.1. Notice be issued to the other Respondents returnable on 09.01.2013 Dasti service is permitted.

Post the matter on **09.01.2014.**

(Rakesh Nath)
Technical Member
ts/vs

(Justice M. Karpaga Vinayagam)
Chairperson